

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3717  
ANSWERED ON:18.12.2006  
SETTLEMENT ON FOREST LAND  
Bhagora Shri Mahavir;Virendra Kumar Shri

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the date on which the Union Government received the proposal for settlement of the persons belonging to Scheduled Castes and Schedule Tribes on the forest land of Madhya Pradesh;
- (b) the number of proposals out of the above disposed of alongwith the number of proposals still pending with the Ministry; and
- (c) the details of the process for settlement of SCs/STs on forest land and by when this process is likely to be completed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) No proposal specifically for settlement of persons belonging to Scheduled Castes and Scheduled Tribes has been received by the Central Government from Government of Madhya Pradesh. However, on the basis of the proposals received from the State Government, 384 forest villages have been approved for conversion into revenue villages.

(c) Further conversion of forest villages into revenue villages has been kept in abeyance till the ban imposed by the Hon'ble Supreme Court on dereservation of forest land is lifted.